

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA
UNSTARRED QUESTION NO.4104
TO BE ANSWERED ON 20.03.2018

Financial Assistance to Heavy Industries

4104. SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government provides any assistance/financial assistance to the States to set up heavy industries; and
- (b) if so, the details of the assistance provided by the Government in this regard during each of the last three years and the current year, State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND
PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)**

(a) & (b): Industry is a State subject and therefore, the Department of Heavy Industry (DHI) does not maintain any centralized data regarding assistance/financial assistance to the States to set up heavy industries. The role of DHI is confined to the administration of only those Central Public Sector Enterprises (CPSEs) which are under its administrative control. Since the subject relating to “setting up industries” has been deregulated, many States have evolved incentives and schemes for the development and growth of industries and these States encourage setting up industries as per their priorities and investment climate. Therefore, details of such nature are expected to be available only with them. In addition, Central Government, through Ministry of Finance, also provides incentives in the direct and indirect tax structure for the growth of industries across the country.
